

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

214. IA/4318/2023 IVN.P /33/2023 RST.A /19/2024 IN C.P. (IB)/892(MB)2022
IN THE MATTER OF

IDBI TRUSTEESHIP SERVICES LIMITED

VS

Radius & Deserve Land Developers

Private Limited

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 25.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant in all:	Counsel Mr. Ansh Karnawat (PH)
For the FC in all:	Adv. Shantanu Ray (PH)
For the RP:	Adv. Karan Sangani (PH)

ORDER

Adjourned to **06.05.2024**.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)